

16.

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.C.P. NO. 459/93 in
O.A. NO. 1765/87

New Delhi this the 3rd day of January, 1994.

CORAM :

THE HON'BLE MR. JUSTICE V. S. MALIMATH, CHAIRMAN
THE HON'BLE MR. S. R. ADIGE, MEMBER (A)

1. Jai Singh, S/O Kale Ram,
Chowkidar in the office of
IARI Pusa, New Delhi.
R/O Village Majri, P.O. Gobana,
Distt. Rohtak, Haryana.
2. Ram Pal, S/O Lekhi Singh,
working as Chowkidar in the
office of IARI, Pusa,
New Delhi.
R/O Vill. Kot, P.O. Khandera,
Distt. Ghaziabad, U.P. ... Petitioners

By Advocate Shri R. N. Sharma

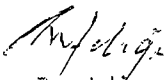
Versus


Shri S. K. Sinha,
Director,
I.A.R.I., Pusa,
New Delhi. ... Respondent

O R D E R (ORAL)

Hon'ble Mr. Justice V. S. Malimath --

The contempt of court petition filed in this case is dismissed as withdrawn without prejudice to the petitioner's right to approach the Tribunal in appropriate proceedings if the circumstances justify such a course of action to be adopted.


(S. R. Adige)
Member (A)


(V. S. Malimath)
Chairman

/as/